

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 1892/1995

New Delhi this the 12th day of February, 1996.

HON'BLE SHRI JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

S. N. Mall S/O Satya Narayan Mall,  
Dy. Chief Controller,  
Northern Railway,  
Moradabad. ... Applicant  
( By Shri B. S. Mainee, Advocate )

-Versus-

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway,  
Moradabad.
3. Sr. Divisional Operating Manager,  
Northern Railway,  
Moradabad.
4. Station Superintendent,  
Northern Railway,  
Moradabad.
5. Shri A. M. Khan,  
Sr. Wagon Movement Inspector,  
Northern Railway,  
Moradabad. ... Respondents

( By Shri Rajeev Sharma, Advocate )

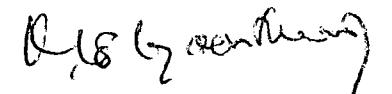
ORDER (ORAL)

Shri Justice P. K. Shyamsundar —

Learned counsel for the applicant submits that  
subsequent to the filing of this case, the applicant  
has been granted the relief sought for and, therefore,  
there is no need to pursue this O.A. Learned counsel's  
statement is recorded. O.A. is dismissed as not  
pressed.

/as/

  
( K. Muthukumar )  
Member (A)

  
( P. K. Shyamsundar )  
Acting Chairman